

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated:03.10.2018

ORDER NO. 216 OF 2018

Hon'ble President is pleased to modify the roster order no. 212 of 2018 for **CESTAT, New Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Justice Sh. Dilip Gupta, President	On 03/10/2018	Administrative Work

By order,



(Bineesh Kumar K. S.)
Registrar

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SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/Chief Commissioner (AR)/ Commissioner (AR)/Notice Board/ Website/Guard File/Office Copy.


Dy.Registrar

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated:03.10.2018

ORDER NO. 217 OF 2018

Hon'ble President is pleased to modify the roster order no. 91 and 215 of 2018 for **CESTAT, Allahabad** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Sh. Dilip Gupta, President and Hon'ble Sh. Anil G. Shakkarwar, Member (Technical)	From 05/10/2018 to 12/10/2018	Appeals in r/o M/s Lakshmi Kumaran and Sridharan and other Division Bench matters as notified.
Hon'ble Ms. Archana Wadhwa, Member (Judicial)	On 05/10/2018	Single Member Bench Matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By order,

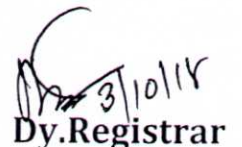


(Bineesh Kumar K. S.)

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F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated:03.10.2018

ORDER NO. 218 OF 2018

Hon'ble President is pleased to partially modify the roster order no. 208 of 2018 for the period **15/10/2018 to 18/10/2018** for CESTAT, Mumbai to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Ms. Archana Wadhwa, Member (Judicial) and Hon'ble Sh. Sanjiv Srivastava, Member (Technical)	From 15/10/2018 to 18/10/2018	Excise Division Bench Matters.
Hon'ble Sh. Ajay Sharma, Member (Judicial)	From 01/10/2018 to 18/10/2018	Single Member Matters

By order,



(Bineesh Kumar K. S.)
Registrar

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Dy.Registrar